

उसके लिये कोई विशेष रोकथाम घापने की है? कोई क़ानून उसके लिये बनाया है?

श्री झाड़ू के० गुजराल : बढ़ते हुये किराए को रोकने के लिए एक रेंट कंट्रोल ऐक्ट तो है। लेकिन असल बात यह है कि रहने वाले लोग ज्यादा हैं और मकान कम हैं। जब तक मकान और न बनें तब तक यह समस्या हल नहीं हो सकती। इसीलिये हम उत्सुक हैं कि ज्यादा से ज्यादा मकान बनें।

SHRI JAGANATH RAO : JJ Colony is one of the unauthorised colonies which have come up some years ago and if I am correct, the Delhi Administration wanted to regularise it. May I know what has happened to that ?

SHRI I. K. GUJRAL : I understand, the colony which my friend refers to is JJ colony. In this originally plots of 80 sq. yards were allotted to the juggi-Jhompri dwellers ; but than later on they passed over to people who were unauthorised. We have initiated action against them.

WRITTEN ANSWERS TO QUESTIONS

Legislation Regarding Use of Defence Forces in AID of or in Foreign countries

*904. SHRI SHYAMNANDAN MISHRA : Will the MINISTER OF DEFENCE be pleased to state :

(a) whether in terms of Article 53 (2) of the Constitution of India as also the recommendations of the Administrative Reforms Commission's Study Team on Defence Matters, Government propose to regulate by law the exercise of Defence Forces and especially the employment of Defence Forces in aid of or in a foreign country ; and

(b) if so, when Government propose to introduce such a legislation ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). There is no proposal under consideration of Government as reported by the Hon'ble Member.

रक्षा मंत्रालय द्वारा विदेश भेजे गये शिफ्टमण्डल

*906. श्री गंगा चरल बीक्षित : क्या रक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) 30 अप्रैल, 1971 के समाप्त हुए पिछले दो वर्षों के दौरान उनके मन्त्रालय द्वारा कितने शिफ्टमण्डल विदेश भेजे गये, प्रत्येक शिफ्टमण्डल के सदस्यों के नाम क्या हैं, वे किन किन देशों को भेजे गए तथा उनकी यात्रा का उद्देश्य क्या था ; और

(ख) इस पर सरकार द्वारा कुल कितनी विदेशी मुद्रा व्यय की गई ?

रक्षा मन्त्री (श्री जगजीवन राम) : (क) और (ख). सूचना एकत्रित की जा रही है और सदन के पटल पर रख दी जायेगी।

Eradication of Dental Decay among Children

*907. SHRI M. KATHAMUTHU : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government are aware that dental decay among children is on the increase ; and

(b) if so, the measures taken to eradicate dental decay ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) and (b). Information is being collected from the State Governments and will be laid on the Table of the House.

Setting up of Fertilizer Plants based on Imported Ammonia.

*912. SHRI INDRAJIT GUPTA : SHRI DEVINDER SINGH GARCHA

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government have now decided to permit setting up of fertilizer plants based on imported ammonia ;